Instruction No. 14/2020-Customs

F. No. 341/04/2020-TRU
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs
(Tax Research Unit)

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New Delhi, the 21st July, 2020

To,

All Principal Chief Commissioners/Chief Commissioners of Customs/Customs (Preventive)
All Principal Chief Commissioners/Chief Commissioners of Customs & Central Tax

Madam/Sir,

Subject: Crowd sourcing of suggestions for review of existing Customs duty exemption notifications/ Customs laws and procedures - regarding

Attention is invited to the Budget 2020-21 Speech of the Hon’ble Finance Minister wherein it was proposed to crowd source suggestions for review of Customs duty exemption notifications. It was also announced that suggestions would be invited in respect of the Customs laws and procedures for aligning them with the needs of changing times and ease of doing business.

2. Accordingly, an initiative has been taken to institute a facility at the MyGov Innovate portal (https://innovate.mygov.in/suggestions-for-review-of-existing-customs/) for all the stakeholders/public at large to provide their suggestions online. The last date to submit the suggestions is 21st August, 2020.

3. It is requested that field formations under your jurisdiction may be asked to create awareness about this initiative among the public and to actively encourage all the stakeholders, including importers, exporters, domestic industry, trade associations and the public at large to offer their suggestions on the MyGov Innovate portal using the above mentioned online facility.

4. Difficulties faced, if any, may please be brought to the notice of the Board.

Yours faithfully

(S.W. Haider)
OSD (TRU)